

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A. 1294 of 1996.
(UNLISTED)

Date of Order : 17.10.96.

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

ARUN KUMAR SEN

Vs.

UNION OF INDIA & ORS.

For the petitioner: Mr. M.K. Bandyopadhyay, counsel.
For the respondents: NONE.

O R D E R

This is filed as an unlisted motion to-day by Mr M.K. Bandyopadhyay, 1d. counsel, for the petitioner. None appears for the respondents.

Application be listed for hearing regarding admission on 26.11.96. The petitioner shall forthwith serve copies of the application together with annexures upon all the respondents who may file reply by the date fixed.

Order passed this day shall also be communicated by the petitioner to the respondents.

Plain Copy of this order to the 1d. counsel for the petitioner.


Administrative Member


Vice-Chairman